

J.H.C. Sch. (1-7)

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**Manoj Prasad,**  
Registrar General,  
High Court of Jharkhand,  
Dhurwa, Ranchi-834004

Letter No. 73/R&S

Dated: 26/03/2025

To,

All the Principal District and Sessions Judges of the State of Jharkhand  
including Judicial Commissioner, Ranchi.

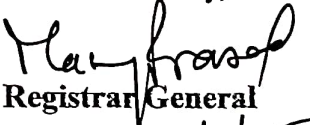
**Subject:-** Regarding sittings of Morning Courts in the Subordinate Courts of the State of  
Jharkhand.

Sir,

In continuation of this Court's letter No.54/R&S dated 12.03.2025 and letter No.55/  
R&S dated 13.03.2025, I am directed to inform you to not commence sittings of morning  
Courts within your Judgeship as the Hon'ble Court has been pleased to suspend the  
operation of Note 1 of Rule-1 with consequential effect on Note 2 and Note 3 of Rule-1 of  
Civil Court Rules of the High Court of Jharkhand.

This is for your kind information and necessary compliance.

Yours sincerely,

  
Registrar General  
26/3/25